

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) and (b) : Yes, Sir. The import duty (Basic + auxiliary) on these oils have been raised in two instalments. On 18-7-1981, the rate of duty was raised from 12.5 per cent to 42.5 per cent *ad valorem* in order to mop up part of the margin between the domestic market prices and CIF prices of these oils. Subsequently, the Customs Tariff (Amendment) Ordinance, 1981 was promulgated on 26th July, 1981. The rate of duty on palm oil and sunflower oil has been raised to 150 per cent *ad valorem* and on rapeseed oil and soyabean oil to 45 per cent *ad valorem*.

Walk Through System at Airports

*97. SHRI BHEEKHA BHAI : Will the Minister of FINANCE be pleased to state :

(a) whether the "Walk Through System" at the airports has been found to be an open Licence to the smugglers in the garb of special facility for quick clearance of passengers;

(b) whether it is a fact that every passengers who is selected for checking by customs officers is found carrying some dutiable items in his baggage;

(c) whether there has been decrease in revenue since the introduction of this system at the airports; and

(d) if so, whether Government propose considering replacement of this system to check smuggling of goods into the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) No Sir. The system was introduced as a much needed facility for

the genuine tourists and passengers who have no dutiable goods to declare. Reports received by the Government indicate that the new procedure is working well and has greatly facilitated the clearance of the foreign tourists.

(b) No Sir. Passengers carrying dutiable items form a small percentage of those that are selected for check by the Customs.

(c) No Sir. The duty collections have, in fact, registered an increase.

(d) Does not arise. However, Government is alive to the need for strict vigil over the possible activities of smugglers.

Completion of Hotel Kanishk and Ashok Yatri Niwas in New Delhi

*98. SHRI NARAYAN CHOBEY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Hotel Kanishk and Ashok Yatri Niwas in New Delhi will be completed before Asian Games in 1982;

(b) if so, the details of the work to be carried out for completion;

(c) whether steps have been taken for supplying marble, Dholpur stone, furniture and anodised aluminium doors and windows for Kanishk Hotel; and

(d) if so, full details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA) : (a) Yes, Sir.

(b) The structural work of the two Hotels is nearing completion, and finishing items like flooring,